

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO. 2151
TO BE ANSWERED ON 20.12.2022

INTEGRATED PLAN FOR SPECIALLY ENABLED PERSONS

2151. SHRI GYANESHWAR PATIL:
SHRI NAYAB SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:

- (a) whether the Government has formulated any policy for an integrated plan particularly aimed at specially enabled persons in newly created public infrastructure;
- (b) if so, the details thereof;
- (c) if not, the plans formulated by the Government to facilitate such people in using the said infrastructure; and
- (d) whether the Government proposes any nation-wide scheme for disabled-friendly mobility and transport facilities in the country?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) to (b) Section 40 of the Rights of Persons with Disabilities (RPwD) Act, 2016, mandates the Central Government to formulate Rules for persons with disabilities (PwDs) laying down the standards of accessibilities for physical environment, transportation, ICT, communication etc. Accordingly, the Government notified on 15.06.2017, the standards relating to physical environment, transport and information and communication technology as part of the Rights of Persons with Disabilities (RPwD) Rules, 2017. Further, Section 44 of the Rights of Persons with Disabilities (RPwD) Act, 2016, mandates that no establishment can be granted permission to build any structure if the building plan does not adhere to the Rules formulated by the Central Government.

(c) Does not arise in view of (a) and (b) above.

(d) The Government implements Scheme for Implementation of Rights of Persons with Disabilities Act, 2016 (SIPDA) which, *inter-alia*, provides for financial assistance to State Govts/UT Administrations and Government run organizations for creation of barrier free environment in existing Government buildings through construction of lifts, ramps, railing, accessible toilet, tactile tiles, accessible website etc. for the convenience of persons with disabilities (PwDs).
